

IN THE SUPREME COURT OF INDIA

CRIMINAL ORIGINAL JURISDICTION

CRLMP. NO.4657 OF 2015

IN

WRIT PETITION (CRIMINAL) NO.167 OF 2012

SHREYA SINGHAL

Petitioner(s)

VERSUS

U.O.I.

Respondent(s)

AND IN THE MATTER OF

SHREYA SINGHAL

Applicant (s)

VERSUS

State of Uttar Pradesh

Respondent(s)

O R D E R

In view of the reply at para 4(b) and 4(h), filed by the respondent-State of Uttar Pradesh, learned counsel for the applicant is not pressing the application.

Cr1.MP.No.4657 of 2015 is dismissed as not pressed.

.....J.
[J. CHELAMESWAR]

NEW DELHI
APRIL 24, 2015

.....J.
[ROHINTON FALI NARIMAN]

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP. 4657/2015 in Writ Petition(Criminal) No. 167/2012

SHREYA SINGHAL

Petitioner(s)

VERSUS

U.O.I.

Respondent(s)

(for directions and office report)

CRL.MP.No.7063/2015 (Appln. For exemption from filing O.T.)

Date : 24/04/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Soli Sorabjee, Sr. Adv.
Ms. Manali Singhal, Adv.
Ms. Ranjeeta Rohtagi, Adv.
Mr. Ninad Laud, Adv.
Mr. Abhikalp Pratap Singh, Adv.
Ms. Gursimran Dhillon, Adv.

For Respondent(s) Mr. Gaurav Bhatia, AAG, U.P.
Mr. Abhishek Chaudhary, Adv.
Mr. Utakarsh Jaiswal, Adv.
Mr. Anip Sachthey, Adv.

Mr. Sapam Biswajit Meitei, Adv.
Mr. Z.H. Issac Haiding, Adv.
Mr. Ashok Kumar Singh, Adv.

Mr. P. Venkat Reddy, Adv.
M/s. Venkat Palwai Law Associates

Mr. Kunal A. Cheema, Adv.
Mr. A.P. Mayee, Adv.

Mr. Guntur Prabhakar, Adv.
Ms. Prerna Singh, Adv.

Mr. V.G. Pragasam, Adv.
Mr. S.J. Aristotle, Adv.
Mr. Prabu Ramasubramanian, Adv.

Mr. Anip Sachthey, Adv.
Mr. Saakaar Sardana, Adv.

Mr. D. Mahesh Babu,Adv.

Mr. P.S. Narsimha,ASG
Mr. Ajay Sharma,Adv.
Ms. Rashmi Malhotra,Adv.
Mr. S.S. Rawat,Adv.
Mr. D. S. Mahra,Adv.

Mr. S. Udaya Kumar Sagar,Adv.
Mr. Krishna Kumar Singh,Adv.

Mr. Mohit D. Ram,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

Mr. R. V. Kameshwaran,Adv.

Mrs. Priya Puri,Adv.
Mr. Biswajit Kr. Roy,Adv.
Mr. Ranjay Kr. Dubey,Adv.

Mr. Vijay Kumar,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Cr1.MP.No.4657 of 2015 is dismissed as not pressed, in
terms of the signed order.

[O.P. SHARMA]
COURT MASTER

(Signed order is placed on the file)

[INDU BALA KAPUR]
COURT MASTER